

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 3531
TO BE ANSWERED ON 10.08.2026**

Doping Violations in India

3531. SHRI SUNIL BOSE:

DR. PRASHANT YADAORAO PADOLE:

ADV GOWAAL KAGADA PADAVI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of number of athletes who tested positive for doping in India, sport-wise and age-category-wise, since 2015;

(b) the details of disciplinary action taken against athletes, coaches, trainers and support staff involved in doping violations, year-wise;

(c) whether the Government has assessed the impact of rising doping cases on India's credibility and performance in international sporting events and if so, the details thereof; and

(d) the measures taken/being taken by the Government to strengthen anti-doping enforcement, improve athlete awareness and prevent repeated doping violations in the country?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) The details of number of athletes sports-wise and age-category-wise are at placed at Annexure I and Annexure II respectively.

(b) The number of athletes/coaches/athlete support staff sanctioned by the Anti-Doping Disciplinary/Appeal Panel from 2015 -2026 are given below:

YEAR	Total Anti-Doping Rule Violations (ADRVs) cases involving Athletes	Total Anti-Doping Rule Violations (ADRVs) cases involving Coach/trainer/support staff
2015	117	-
2016	69	-
2017	57	-
2018	107	-
2019	152	-
2020	59	-
2021	51	-
2022	130	01
2023	222	-
2024	278	-
2025	148	-
2026	102	01

Disciplinary action in the form of consequences like sporting sanctions, suspension, disqualifications of results etc have been imposed on the above athletes and coaches /supporting staff as per the National Anti-Doping Rules.

(c) & (d) The Government maintains a strict zero-tolerance stance on doping in sports. It continuously monitors doping trends and their implications for the integrity, fairness and credibility of sports through the National Anti-Doping Agency (NADA).

Recognizing that doping poses a challenge to clean sport and athlete welfare, the Government has adopted a comprehensive and proactive anti-doping framework in line with the World Anti-Doping Code, focusing on prevention, detection, education, intelligence-led investigations and effective enforcement to safeguard India's sporting ecosystem and uphold its international commitments.

The Government has taken several measures to strengthen anti-doping enforcement, enhance athlete awareness and prevent repeat Anti-Doping Rule Violations (ADRVs) in the country. These include:

- i. Implementation of the National Anti-Doping Act, 2022 and the National Anti-Doping Rules in conformity with the World Anti-Doping Code, providing a statutory framework for anti-doping activities in India.**
- ii. Conduct of an intelligence-led and risk-based doping control programme by the National Anti-Doping Agency (NADA), including both in-competition and out-of-competition testing, with focused testing based on risk assessment and intelligence inputs.**
- iii. Conduct of regular anti-doping education and awareness programmes for athletes, coaches, Athlete Support Personnel and other stakeholders through workshops, seminars, outreach programmes and online learning platforms.**
- iv. Promotion of the World Anti-Doping Agency's Anti-Doping Education and Learning (ADEL) platform and dissemination of educational resources, including the Fair Play Guide and other awareness material in multiple Indian languages, to improve knowledge of anti-doping rules, athletes' rights and responsibilities, Therapeutic Use Exemptions (TUEs), supplement risks and the consequences of doping.**
- v. Provision of digital tools, including the Know Your Medicine (KYM) mobile application, to enable athletes to verify the prohibited status of medicines before use and make informed decisions.**
- vi. Strengthening digital awareness and public outreach through targeted social media campaigns, interactive educational content, athlete-focused awareness initiatives and dissemination of anti-doping information across digital platforms.**

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3531 FOR 10.08.2026 ASKED BY SHRI SUNIL BOSE, DR. PRASHANT YADAORAO PADOLE AND ADV GOWAAL KAGADA PADAVI REGARDING “DOPING VIOLATIONS IN INDIA”.

Sports/Year	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	2026*
Aquatics	-	1	-	-	2	-	-	1	3	4	-	1
Archery	-	-	-	-	3	-	2	-	-	-	1	-
Arm Wrestling	-	-	-	-	-	-	-	-	-	-	1	-
Athletics	24	23	22	14	35	9	16	47	61	76	35	35
Automobile Sports	-	-	-	1	1	-	-	-	-	2	-	-
Badminton	-	-	-	-	1	-	1	-	-	1	-	-
Basketball	-	-	-	1	2	1	-	2	-	2	2	
Billiards Sports	-	-	-	-	-	-	-	-	1	-	-	-
Bodybuilding	-	1	9	-	60	-	6	2	5	8	3	7
Bowling	-	-	-	-	-	-	-	1	-	-	-	-
Boxing	8	-	4	4	6	3	-	2	9	17	8	3
Bridge	-	-	-		-	-	-	1	-	2	-	-
Canoeing	-	-	-	3	-	-	2	-	5	6	7	1
Cricket	-	-	-		-	1	-	-	-	-	2	-
Cycling	5	-	-	3	-	-	-	1	5	3	2	-
Equestrian	-	-	-	1	-	-	-	-	-	1	1	-
Fencing	-	-	-	1	-	1	-	-	2	-	-	-
Field Hockey	2	-	1	2	-	-	-	1	1	-	1	-
Football	1	-	1	-	1	1	-	2	-	-	1	1

Golf	-	-	-	2	-	-	-	-	-	-	-	-
Gymnastics	-	-	-	1	-	-	-	1	-	-	-	-
Handball	-	1	-	3	-	-	-	-	-	2	1	-
Ice Hockey	-	-	-	-	-	-	-	-	-	-	2	-
Judo	2	-	2	3	11	-	-	7	8	6	5	3
Ju-Jitsu	-	-	1	-	1	-	-	-	-	-	1	
Kabaddi	5	10	1	7	2	7	1	4	6	10	4	2
Karate	-	-	-	-	-	-	-	1	-	-	-	-
Kickboxing	-	-	-	-	-	-	-	-	-	1	3	
Kurash	-	-	-	-	-	-	-	-	-	-	3	1
Modern Pentathlon	-	-	-	-	-	-	-	-	-	-	1	
Motorcycle Racing	-	-	-	-	-	-	-	-	-	1	-	-
Netball	-	-	-	-	-	-	-	-	1	1	-	-
Para-Athletics	-	1	-	1	-	-	-	2	5	4	1	1
Para-Powerlifting	-	-	-	-	4	-	-	3	2	2	1	1
Pencak Silat	-	-	-	-	-	-	-	-	2	1	-	-
Polo	-	-	-	-	-	-	-	-	-	-	1	-
Powerlifting	4	14	14	14	19	7	6	6	28	17	5	1
Roller Sports	-	-	-	-	-	-	-	-	1	-	-	2
Rowing	1	-	-	1	22	-	-	-	3	2	-	4
Rugby League	-	-	-	-	-	-	-	-	-	1	-	-
Rugby Union	-	-	-	-	-	-	1	-	-	-	-	1
Sailing	-	-	-	-	-	-	-	-	-	1	-	-
Shooting	-	-	-	2	3	1	1	1	3	-	-	1
Shooting Para Sport	-	-	-	-	-	-	-	2	-	-	-	-

Skating	-	-	-	-	-	-	-	-	-	4	2	-
Squash	-	-	-	-	-	-	-	-	-	1	-	-
Swimming	3	-	-	-	-	-	-	-	-	-	-	-
Table Tennis	-	-	-	-	-	-	-	-	-	2	-	-
Taekwondo	-	1	1	2		1	-	1	-	-	-	-
Tennis	-	-	-	1	1	-	-	-	-	-	-	-
Triathlon	-	-	-	-	-	-	-	-	-	3	-	-
Volleyball	-	1	2	7	3	1	-	1	2	2	1	1
Weightlifting	56	14	10	21	32	15	1	17	38	43	11	9
Wrestling	7	5	5	5	12	6	3	18	11	34	21	14
Wushu	2	-	-	4	4	1	2	1	6	5	5	3
Grand Total	120	72	73	104	225	55	42	125	213	260	132	92

***till August 5, 2026**

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3531 FOR 10.08.2026 ASKED BY SHRI SUNIL BOSE, DR. PRASHANT YADAORAO PADOLE AND ADV GOWAAL KAGADA PADAVI REGARDING “DOPING VIOLATIONS IN INDIA”.

Year	Senior (>18 Y)	Junior (<18 Y)	Total
2015	-	-	120
2016	-	-	72
2017	60	13	73
2018	81	23	104
2019	195	30	225
2020	51	4	55
2021	40	2	42
2022	113	12	125
2023	186	27	213
2024	242	18	260
2025	114	18	132
2026	87	5	92
